

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RYERSON FUTURES INDIA PRIVATE LIMITED

1.	Name of Corporate Person	RYERSON FUTURES INDIA PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	19 th May, 2016
3.	Authority under which Corporate Person is Incorporated/ Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74999MH2016PTC281330
5.	Address of the registered office and principal Office (if any) of Corporate Person	Registered Office: Office No.305, Kaveri Commercial Premises CSL. Jagannath Temple Rd. Nr. Holiday Inn Hotel, Sakinaka, Mumbai, Mumbai City – 400072, Maharashtra
6.	Liquidation commencement date of Corporate Person	16 th August, 2021
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Vivek Kumar IBBI/IPA-002/IP-N00008/2016-2017/10008 Address: C-604, Rosewood Apartments, Mayur Vihar - I, Extension, Delhi – 110 091 Email: vee_singh@yahoo.com Mobile No.: 95992 92249
8.	Last date for submission of claims	15 th September, 2021

Notice is hereby given that the **RYERSON FUTURES INDIA PRIVATE LIMITED** has commenced Voluntary Liquidation on **16th August, 2021**.

The Stakeholders of **RYERSON FUTURES INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **15th September, 2021**, to the liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 18th August, 2021
Place: Delhi



Vivek Kumar
Liquidator of Ryerson Futures India Private Limited
IBBI/IPA-002/IP-N00008/2016-2017/10008